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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA (CAA) No.97/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018**

Name of the Company: National Multi-Commodity Exchange Of India Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MAHESH C GUPTA	PCS	National Multi Commodity Exchange of India Ltd (Applicant)	Malhotra
2.				
2.	Dharmistha Raval	Advocate	Reliance	Raval
3.	Shank			
3.	NAVIN PAHWA WITH RITU SHAH FOR THAKKAR AND PAHWA	SR. ADV ADV.	Applicant	Rin

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Dharmistha Raval with learned PCS Mr. M C Gupta with Learned Advocate Ms. Ritu Shah present for Applicant.

Heard arguments of learned Counsel for Applicant.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of February, 2018.